

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated: 17th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Chhattisgarh State Power Generation Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava, Adv. along
with Mr. Subhash Sharma,
Executive Engineer, CSPGCL

Counsel for the Respondent(s) : Mrs. Swapna Seshadri for R-1

ORDER

Ms Suparna Srivastava has argued on behalf of the appellant and has completed her arguments. Post this appeal for argument by the sole respondent, Commission as well as for rejoinder submission of the appellant on **29th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/vg